

WRITTEN ANSWERS TO QUESTIONS**Financial Aid to Rural Voluntary Agencies**

*516 SHRI CHITTA BASU: Will the Minister of AGRICULTURE be pleased to state:

(a) the financial aid proposed to be given through Council for Advancement of People's Action and Rural Technology to the rural voluntary agencies during 1990-91;

(b) whether Government have formulated any policy in this regard; and

(c) if so, the salient features of the policy?

THE DEPUTY PRIME MINISTER AND MINISTER OF AGRICULTURE (SHRI DEVI LAL): (a) Financial outlay aggregating to Rs. 28.75 crore has been proposed in the Budget Estimates for 1990-91 to be provided to voluntary agencies through Council for advancement of People's Action and Rural Technology (CAPART).

(b) and (c). CAPART has formulated guidelines for providing financial assistance to voluntary agencies under various programmes. Generally, these are that:

- 1) The agencies should be non-governmental with legal status as a Registered Society.
- 2) The agencies should be working in rural areas.
- 3) The agencies must have been

registered at least for three years before they seek assistance from CAPART.

[Translation]

Demand for Right of Full Citizenship to Non-White Community of Africa

519. SHRI JAGDISH SINGH KUSHWAHA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government propose to support the demand of Dr. Nelson Mandela for the right of full citizenship to the non-white community of Africa; and

(b) if not, the reasons therefor?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI I.K.GUJRAL): (a) Yes, Sir. The Government fully supports the demand of the people of South Africa for a democratic, unitary and non-racial Polity based on universal suffrage.

(b) Does not apply.

Criminal Activities in Delhi by Bangladeshis

*521. SHRI RAM PRASAD CHAUDHARY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether any gang of displaced persons from Bangladesh is engaged in criminal activities in Delhi;

(b) if so, the number of such persons apprehended in Delhi during the last one year; and

(c) the action taken against them?